

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:327
ANSWERED ON:15.12.2005
JV COMPANIES WITH FOREIGN AIRLINES
Dhotre Shri Sanjay Shamrao;Mane Smt. Nivedita

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that some domestic airlines are tying up with the foreign airlines and setting up Joint Venture companies abroad to start international operations;
- (b) if so, the details thereof;
- (c) whether these airlines have sought permission from the Government to start international operations;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c),(d) and (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.327 for reply on 15.12.2005 regard `JV Companies with foreign airlines`

(a) & (b): According to information available with the Government, Deccan Aviation Ltd. have established a Company in Sri Lanka known as Deccan Lanka, in which majority share holding is of Sri Lanka nationals. However, this is an independent Company and not an Air Deccan venture.

(c): No, Sir.

(d) and (e) : Do not arise